

PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE, NALGONDA.

PRESENT: SRI.D.TIRUMALA RAO, M.A..LL.B.,
PRINCIPAL DISTRICT JUDGE, NALGONDA.

Procs. Dis.No. 2247/2017/A1,

Dated: 15-05-2017.

Sub: ESTABLISHMENT - A.P.G.S.S. - Transfers and
Postings of Certain Drivers- Orders - Issued.

ORDER:

The Principal District Judge, Nalgonda is pleased to withdraw the following staff members from the respective posts and reposted to on Administrative grounds and take up regular transfers of the staff who completed three years.

1. Sri Md Taqui Jani, Driver, Court of the Chief Judicial Magistrate-Cum-Assistant Sessions Judge, Nalgonda, is hereby transferred and posted as Driver to the Court of Judicial Magistrate of First class, Special Mobile Court, Nalgonda vice Sri U.Ganagadhar Rao transferred.
2. Sri U.Ganagadhar Rao, Driver, Court of the Judicial Magistrate of First class, Special Mobile Court, Nalgonda, is hereby transferred and posted as Driver to the Court of Chief Judicial Magistrate-Cum-Assistant Sessions Judge, Nalgonda vice Sri Md. Taqui Jani ,transferred.

The Staff members under the transfer shall avail their Summer vacation period in their respective courts before relieving and complete their pending work till 31-05-2017.

The concerned Judicial Officers are hereby requested to relieve the above individuals, on the afternoon of 31-05-2017 and with a direction to report at their new places of postings, on the forenoon of 01-06-2017.

Further, the officers are informed to send the Service Registers and Last Pay Certificates of the above individuals to their respective courts, immediately.


PRINCIPAL DISTRICT JUDGE,
NALGONDA.

To

- 1)The individuals (through the Presiding Officers).
- 2)The Chief Judicial Magistrate-Cum-Assistant Sessions Judge, Nalgonda.
- 3)The Judicial Magistrate of First class, Special Mobile Court, Nalgonda.